

**COURT- 1**

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY  
(Appellate Jurisdiction)**

**DFR No : 2107 of 2019 & IA No. 932 OF 2019 & IA No. 1848 OF 2019**

**Dated: 17th October, 2019**

**Present:**  
**Hon'ble Mrs. Justice Manjula Chellur, Chairperson**  
**Hon'ble Mr. Ravindra Kumar Verma, Technical  
Member(electricity)**

**In the matter of:**

**Association of Power Producers**

**.... Appellant(s)**

**Versus**

**Central Electricity Regulatory Commission**

**.... Respondent(s)**

Counsel for the Appellant(s) : Hemant Sahai  
Apoorva Misra  
Nitish Gupta for A-1  
Hemant Sahai for A-2

Counsel for the Respondent(s) : Suparna Srivastava for R-2  
Ravi Kishore  
Niraj Singh  
Deepak Jaiswal  
Rajshree Chaudhary for R-4

**ORDER**

Appellant is directed to complete the service of notice by next date.

List the matter on **05.11.2019**

**Ravindra Kumar Verma  
Technical Member(electricity)**

**Justice Manjula Chellur  
Chairperson**

MK